

Prices of avomin tablets and flagyl injections

1269. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 2864 given in the Rajya Sabha on the 5th December, 1988 and state:

(a) when were the prices of Avomin Tablets and Flagyl Injections fixed under DPCO, 1979 and what was the price fixed for each pack and strength of each medicine;

(b) whether his Ministry have fixed the prices of these formulations under DPCO, 1987;

(c) if so, what price was fixed for each;

(d) what is the name of bulk drug on which each formulation is based;

(e) when did his Ministry ask M/s. Denis Pharmacy to furnish certain information regarding overcharging the price of Flagyl Injection and what are the details of information asked for;

(f) what was the annual sales turn over of the Denis Pharmacy during the last three years, yearwise ending 31st March, 1989;

(g) whether his Ministry have taken any penal action against the company for contravention of price control order provisions; and

(h) if so, what are the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) The requisite information is given below:

Sl. No.	Name of formulation	Price fixed under DPCO, 1979
1	Avomin Tablet (25 mg) 4's	Rs. 0.47
2	Avomin Tablets 10's	Rs. 0.85
3	Flagyl Injection	No price was fixed under DPCO, 1979.

(b) and (c) No price for Avomin tablets has been fixed under DPCO, 1987. As regards Flagyl Injection, a price of Rs. 13.03 for 100ml pack has been fixed on 8-11-1989 under DPCO, 1987.

(d) While Avomin tablets are based on bulk drug Promethazine Theoclat, Flagyl Injection are based on bulk drug Metronidazole.

(e) to (h) In December, 1989 M/s. Denis Pharmacy were asked to indicate price at which they have been selling Flagyl Injections from time to time vis-a-vis approved by the Government under DPCO, 1987. The company has been telegraphically reminded to furnish the required information without any further delay. Sales turnover of companies is not monitored.

Reopening of the Units of Ashoka Paper Mill in Assam and Bihar

1270. SHRI S. S. AHLUWALIA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have decided to reopen the closed units of Ashoka Paper Mills, located in Assam, as per the Assam Accord, and also the units located in Bihar; and

(b) if so, what are the details in this regard?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) (a) and (b) Government of India have decided to provide a sum of Rs. 67.08 crores as outright grant to the Government of Assam for the revival of the Ashoka Paper Mills. Governments of Assam and Bihar had sent draft Ordinances for nationalising the